

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/424/ (IB)/2017
NAME OF THE PETITIONER(S) : JAGRAN PRAKASHAN LTD
NAME OF THE RESPONDENT(S) : BRAND PORTRAIT CONSULTING PVT LTD
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. For passing appropriate order,
put up on 21.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)